

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 357/Chd/Pb/2022

IN THE MATTER OF:

Giridhar Infracon Private Limited

...Petitioner-Financial Creditor

Versus

Sky Infrastructures Private Limited

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.08.2024.

Sd/-
Court Officer